

F.No. 01(03)/Roster/CESTAT/2023  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.02.2023

**ORDER NO. 38 of 2023**


Hon'ble President is pleased to partially modify the roster order no. 20 of 2023 for **CESTAT, New Delhi** on **20.02.2023** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 20.02.2023 and on subsequent days, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President, Mr. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Binu Tamta, Hon'ble Member (Judicial)	Anti Dumping matters

Note:

1. On 20.02.2023 and on subsequent days, if the Anti Dumping matters are not adjourned, the Division Bench matters will be taken up by the other available Division Bench.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders" /"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2023  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 14.02.2023

**ORDER NO. 40 of 2023**

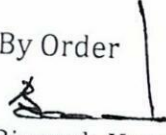
Hon'ble President is pleased to partially modify the roster order no. 20 of 2023 for **CESTAT, New Delhi** on **20.02.2023** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 20.02.2023 and on subsequent days	Ms. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. The Division Bench will continue till the Anti-Dumping matters as per Roster Order no. 38 of 2023 are over.
2. The Single Member cases listed before Ms. Rachna Gupta, Hon'ble Member (Judicial) will be taken by Mr. Anil Choudhary, Hon'ble Member (Judicial).
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders" / "court proceedings".

By Order

  
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Deputy Registrar